

1	2	3
6.	Uttar Pradesh	1
7.	Delhi	7
8.	Bihar	1
9.	Karnataka	7
10.	Gujarat	2
11.	Andhra Pradesh	2
12.	West Bengal	4
13.	Odisha	1
TOTAL		33

Pay level upgradation to Statistical Investigator Grade II and Grade I

1832. SHRI K. SOMAPRASAD: Will the Minister of FINANCE be pleased to state:

(a) whether any recommendation for pay level upgradation to Statistical Investigator Grade II and Grade I in SSS cadre, received from the Ministry of Statistics and PI;

(b) whether the Ministry of Finance is aware of Parliamentary Standing Committee on Finance, after a thorough examination, continuously recommended to such upgradation in their reports to arrest high attrition rate prevailing in the SSS cadre; and

(c) whether the Ministry of Finance will accept that the large number of vacancies will certainly lead to more work pressure to existing staff and will have direct bearing on the quality output?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL): (a) to (c). Yes, Sir. A proposal for upgradation of posts of Statistical Investigator Grade II/Junior Statistical Officer and Statistical Investigator Grade I/Senior Statistical Officer in Subordinate Statistical Service (SSS) cadre has been received from Ministry of Statistics and Programme Implementation. The 7th CPC has not made any specific recommendation for upgradation of these posts. However, at Para 7.7.75 of the Report, the 7th CPC has observed that there is a

need to streamline the Statistical Cadres existing in various departments under the Central Government under unified Model Recruitment Rules laying down the educational qualifications, job responsibilities and pay structure of the Statistical Cadre posts. This will ensure uniformity and remove avoidable anomalies in pay structure amongst similar/identical Statistical Cadre posts in various departments. The Commission accordingly recommended that the Government may look into this aspect in its entirety.

While approving the 7th CPC recommendations relating to pay and pension on 29.06.2016, the Government had also approved that recommendations not relating to pay, pension and allowances and other administrative issues specific to Departments/Cadres/Posts will be examined by the Ministries/Departments concerned. Accordingly, issues relating to streamlining of Statistical Cadres under Unified Model Recruitment Rules including pay structure are to be addressed in its entirety by the Government.

Recommendations of Committee on Allowances on 7th CPC

1833. SHRI NEERAJ SHEKHAR: Will the Minister of FINANCE be pleased to state:

- (a) the details of the recommendations of Committee on Allowances formed after implementation of 7th CPC in 2016;
- (b) the details of the accepted recommendations of said Committee;
- (c) the details of the rejected recommendations of the said Committee; and
- (d) whether Government has saved around ₹ 40,000/- crores by delaying tactics and by rejecting arrears on allowances to Central Government employees and if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI ARJUN RAM MEGHWAL): (a) to (d) The Committee on Allowances (CoA) recommended the acceptance of the recommendations of the Seventh Central Pay Commission (7th CPC) with 33 modifications. The recommendations of the CoA were accepted with 8 modifications by the Government. The 7th CPC recommendations on allowances were approved by the Government on 28.06.2017 with modifications in respect of 34 allowances. As per the established practice relating to implementation of earlier